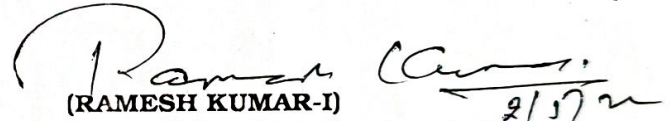


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

ORDER

Consequent upon the recent transfer and posting of the Judicial Officers and in super-session of this office earlier orders, it is hereby ordered that the following Judicial Officers mentioned in column no. 3 and 4 shall act as 1st Link Officer and 2nd Link Officer respectively for urgent matter/miscellaneous work, as and when the Officer mentioned in column no. 2 happens to be on leave or not available due to any reason, with immediate effect :-

(1)	(2)	(3)	(4)
Sl. No.	Name of the Judicial Officers	I st Link Officer	II nd Link Officer
i.	Ms. Babita Puniya, SCJ-cum-RC	Sh. Sujit Saurabh, JSCC/ASCJ/GJ	Ms. Pragati, ACJ/CCJ/ARC
ii.	Sh. Sujit Saurabh, JSCC/ASCJ/GJ	Ms. Pragati, ACJ/CCJ/ARC	Ms. Babita Puniya SCJ-cum-RC
iii.	Ms. Pragati, ACJ/CCJ/ARC	Ms. Babita Puniya, SCJ-cum-RC	Sh. Sujit Saurabh, JSCC/ASCJ/GJ


(RAMESH KUMAR-I)
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 2671-2683 /Power/Judl./N-E/KKD/Delhi/2022

Dated :- 02 MAY 2022

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted in North-East District, Karkardooma Courts, Delhi.
4. The Secretary, Shahdara Bar Association, Delhi.
5. PRO/APRO, Karkardooma Courts, Delhi.
6. The Administrative Officer (Judicial), Administration Branch, General Branch, Bail/Filing Section, North-East District Karkardooma Courts, Delhi.
7. The Care Taker, North-East District, Karkardooma Courts, Delhi, with the direction to display the same on the notice board of this court complex.
8. The Website Committee, Tis Hazari Courts, /KKD Courts, Delhi.
9. R & I Branch to upload the same on LAYERS.
10. P.S./Reader to the undersigned.


Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.